

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
58/252/ND/2021**

**IN THE MATTER OF:
Sangeeta Thapa and Anr.**

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 25.02.2021
(Virtual Hearing)**

Coram:

DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Prince Mohan Sinha, PCS.

For the ROC

:

For the Income Tax Department

:

ORDER

This is an appeal filed under Section 252 of Companies Act, 2013. Let ROC and Income Tax file their response. Matter is adjourned to **12.04.2021**.

-sd-

**(Dr. V.K. Subburaj)
Member (T)**

-sd-

**(Dr. Deepti Mukesh)
Member (J)**